

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-522
IB-102/ND/2021

IN THE MATTER OF:

M/s Super Medical AID

V/s.

Medeor Hospital Ltd (Formely Known As Rockland Hospital Ltd)

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Shalya Agarwal

For the Respondent :

ORDER

Re-notified to **13.09.2021**.


For (Court Officer)